

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 05.07.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 143/2021	Narmada Cleantech V Merchem Limited & anr	Abhishek Mehta Charu Mathur	
2.	Comp App (AT) (CH) (Ins) No. 144/2021	Swaroop Kumar Huggi V Simplex Infrastructure Ltd & anr	Jay Kishor Singh	T. V. L. Narasimha Rao Caveator for R1
3.	Comp App (AT) (CH) (Ins) No. 145/2021	Anu Sharma & 30 ors V Kondishetty Kumar Dushyantha & 3 ors	G. Ganesh Kumar Ramalingam Va.	

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp. App (AT) (CH) (Ins) 27/2021	Panchapakesan Swaminathan & another Vs R. Raghavan (RP) M/s. Shri Sakthi papers India P Ltd	J. Manivannan	B. Dhanaraj For Respondent
5.	Comp. App (AT) (CH) (Ins) No. 42/2021	Bijoy Prabbakaran Pulipra Vs State Tax Officer(Works Contract	Bijoy Prabbakaran Pulipra	E. K .Kumaresan
6.	Comp App (AT) (CH) (Ins) No. 51/2021	Guruprasad V Hishobkar V Shree Aashraya Souhard Credit Society Limited & Another	S. Manjula Devi	Chandra Mouli Prabhakar R. Prithviraj Pandian - R2
7.	Comp App. (AT) (CH) No. 07/2021	S. Iruthaya Nathan Vs G. V. Ravikumar	P. James Victor Rajkumar	B. Ramanakumar

Copy to:

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

**1.Dy.Registrar - PH No. : 044-2888 0443
CELL : 9868947517**

**2.Asst.Registrar - PH No. : 044-2888 0500
CELL : 9444687246**

By the order of Hon'ble Member (J)

(Chennai Bench)